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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	141	1725903158	141	455310190	1.84	0	1209716467	60876502	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	21972922516	4	21737232758	87.87	0		235689758	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	17	2535246244	17	2530644872	10.23		75000	4526372	<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	16	10180972	16	0	0.00	0	46981	10133991	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	21069489	1	0	0.00	0	0	21069489	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	256453890	20	15908906	0.06	0	13696	240531288	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		199	26521776269	199	24739096726	100.00	0	1209852144	572827400	